

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ALBANNA ENGINEERING (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 01-01-1970; List of Stakeholders as on Date: 30-09-2026; Name of IP: Mr. VINOD BALACHANDRAN; Process Number: 1; Last 5 digit of registration number: 12403

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1164943		1164943				NA
2	Liquidation costs incurred till date		7509182		7509182				NA
3	Secured financial creditors	2	69924959	2	62495465		7429494		Annexure 3
4	Unsecured financial creditors	1	11108520	0			11108520		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	6	5700959	6	5597000		103959		Annexure 6
7	Operational creditors (Government Dues)	7	575204347	5	52196560		523007787		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	43	366487476	43	365051462		1436014		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		59	1037100386	56	494014612		543085774		